requirement and availability of urea; and

(c) what steps Government have so far taken or propose to take to meet the shortage of urea?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) to (c) The availability of urea in reference to the demand of the States during the current Rabi 1995-96 seas on (November '95) is adequate. The statewise availability of urea during the current Rabi season upto November '95 is given in the statement.

## Statement

Statement showing E.C.A. Allocations (Indigenous & Imported) Availability and Sales of Urea during Rabi 1995-96 (upto 30.11.95)

(Urea)

	<b>6</b>	<b>T</b> 1	<b>^</b>	<b>n</b>			
SI. No.	State Name	Total E.C.A.	Opening Stock	•	Availability as on	Sales	% of
NO.		Allocate	As on	upto 30.11.95	as on 30.11.95	upto 30.11.95	Availability of ECA
		Anotaic	01.10.95	50.11.75	30.11.95	30.11.95	OI ECA
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1194.49	63.53	332.72	396.25	282.25	33%
2.	Karnataka	398.75	23.02	155.90	178.92	109.25	i 45%
3.	Tamil Nadu	539.55	38.69	186.63	225.32	180.84	42%
4.	Gujarat	621.35	23.71	162.94	186.65	124.37	30%
5.	Madhya Pradesh	649.65	40.54	203.82	244.36	173.14	38%
6.	Maharashtra	671.77	48.42	225.07	273.19	128.30	41%
7.	Rajasthan	605.00	56.03	182.88	3 238.91	174.72	: 39%
8.	Haryana	737.00	43.00	245.58	3 288.58	218.83	39%
9.	. Punjab	1067.00	155.29	278.07	7 433.35	284.50	5 41%
10.	Uttar Pradesh	3677.40	194.28	730.95	5 922.26	542.20	) 34%
11.	Bihar	659.00	45.70	176.40	) 222.10	163.3	34%
12.	Orissa	137.38	17.04	48.51	65.55	32.6	7 48%
13.	West Bengal	569.17	29.66	124.25	153.95	97.4	3 27%
14.	Assam	28.36	1.01	8.59	9.60	5.7	l 34%
15.	Others	205.33	19.40	42.91	l 62.21	50.0	5 30%
TOTAL		10761.60	796.01	3105.19	3901.20	2567.9	5 36%

(Sales Figures Provisional)

## Programme for Mother-Child Development

2750. SHRI RAMDAS AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have started various new programmes for "Mother-Child Development" in India as reported in the Hindustan Times dated 6th December, 1995;

(b) if so, the details thereof particularly under the new economic and educational policy; (c) whether the British Government have provided financial assistance worth  $\pounds$ 5.50 million for such programmes in Delhi; if so, what type of assistance the other countries, including UNICEF's aid are giving to India; and

(d) the State-wise programme/ allocation proposal/given by the Central Government particularly to Rajasthan for the development of mother, child-health/ educational programmes during 1995-96 as compared to 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN & CHILD DEVELOPMENT) (KUMARI VIMLA VERMA): (a) and (b) No new programmes have been started for "Mother-Child Development" in the recent past as reported in the Hindustan Times dated 6th December, 1995. However, the Government is implementing already various programmes for Mother and Child Development. Some of these major ICDS, Nutrition. programmes are: Balwadis. Creches for Children of Working and Ailing Mothers, Child and Safe Motherhood Survival Programme, Development of Women and Children in Rural Areas (DWCRA), Mid-Day Meals & Welfare of Street Children.

The UK Government have (c) provided an aid of £ 55 lakh directly to St. Stephens Hospital, Delhi for Mother-Child Development. India is receiving financial assistance from various United Nations/International Agencies like: United Nations International Children's Emergency Fund (UNICEF), World United States Agency for Bank. International Development (USAID), Swedish International Development Agency (SIDA), World Food Programme CARE India. (WFP). Danish International Development Agency Overseas Development (DANIDA). Agency (ODA), United Nations Fund for population (UNFPA). Activities International fund for Agricultural Development (IFAD) etc., for Health, Nutrition. Education. Welfare. **Development and Awareness Generation** of Women and Children.

Under programmes (d) the implemented by the Department of Women & Child Development, financial provided assistance is to nongovernmental organisations working in different States and UTs, based on the proposals received from the 101governmental organisations as well as their capacity to run the programmes. The Integrated Child Development Services (ICDS) Scheme is implemented through the State Governments/UTs. Grant-in-aid is released to the State Governments and Union territory Administrations for running the ICDS projects in each State/UT. A statement showing the grants released to the States/ UTs for this purpose during 1994-95 and 1995-96 (upto November, 1995) is given in the statement.

Statement

Funds released under the ICDS Scheme to the States/UTs during 1994-95 and 1995-96 (upto Nov:, 1995)

	•		
<b>s</b> .	Name of the State/UTs	1994-95	1995-96
No.			(upto
			November
			1995)
1.	Andhra Pradesh	1796.630	1082.04
2.	Arunachal Pradesh	364.430	284.47
3.	Aman	2006.100	595.18
4.	Bihar	4779.485	789.14
5.	Goa	144.575	85.76
6.	Gujarat	1986.580	1018.57
7.	Haryana	703.745	464.74
8.	Himachal Pradesh	519.900	296.44
9.	Jammu & Kashmir	708.325	401.10
10.	Karpataka	2874.870	1616.77
11.	Kerala	1252.620	680.55
12.	Madhya Pracesh	4088.095	1609.93
13.	Maharashtra	3527.815	2047.93
14.	Manipur	338.665	204.97

8. No.	Name of the State/UTs	1994-95	1995-96 (upto November
	· · · · · · · · · · · · · · · · · · ·		1995)
15.	Meghalaya	333.720	82.80
16.	Mizoram	280.415	141.44
17.	Nagaland	467.620	115.26
18.	Orissa	1096.320	647.24
19.	Punjab	762.480	530.72
20.	Rajasthan	1972.640	1311.89
21.	Sikkim	22.030	\$4.78
22.	Tamil Nadu	1418.405	1679.67
23.	Tripura	237.845	152.25
24.	Uttar Pradesh	7287.725	4096.35
25.	West Bengal	3648.905	2094.20
	Misc,		10.64
26.	Delhi	603.005	264.73
27.	Pondicherry	105.825	51.10
28.	Andaman & Nicobar		
	Islands		37.20
29.	Chandigarh	36.91	27.98
30.	Dedra & Nagar Haveli	16.29	11.74
31.	Daman & Diu	21.43	22.66
32.	Lakshadweep	18,19	9.22
33.	R.K. Mission	17.85	
Total		43499.00	22519.46

## Profit and Losses of NSC

2751. SHRI MOHAN BABU: Will the Minister of AGRICULTURE be pleased to state;

(a) the profit and losses of National Seeds Corporation during the year 1994-95;

(b) the profits or losses incurred by National Seeds Corporation in Andhra Pradesh for the same period;

(c) whether the managment of National Seeds Corporation has to be toned up in Andhra Pradesh; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b) National Seeds Corporation (NSC) Limited, a public sector undertaking under the control of Ministry of Agriculture has suffered a net loss of Rs. 186.55 lakhs during 1994-95. profit/loss Region/unitwise account not Including Andhra Pradesh is maintained.

(c) No, Sir.

(d) Question does not arise,

## Overcharging of prices of drugs

2752. SHRI H. HANUMANTHAPPA: Will the Minister of CHEMICLAS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that leading producer of Rifampicin and Ethambutol alongwith Krupp Traders having tie up with this producer overcharged directly or indirectly the prices of the two drugs during 1989 to 1991;

(b) whether it is a fact that instead of fully investigating the matter the central Government as well as FDA, Maharashtra to whom this case was referred closed the matter;

(c) the full facts and the reasons for closing the matter; and